## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1211
ANSWERED ON:29.11.2011
DEVELOPMENTAL CHALLENGES IN EXTREMIST AFFECTED AREAS
Azad Shri Kirti (Jha)

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any action has been taken by the Government on the report of the Planning Commission regarding `Developmental Challenges in Extremist Affected Areas` in 2008; and
- (b) if so, the details thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (b): The Expert Group on "Development Chgallenges in Extremist Affected Areas" set up by the Planning Commission submitted its report in April 2008. The recommendations in the Report, inter alia, relate to (i) effective implementation of protective legislations, (ii) land related measures, (iii) land acquisition and rehabilitation & resettlement, (iv) livelihood security, (v) universal standardized basic social services, (vi) enforcement of PESA, (vii) State response to the problems, and (viii) strengthening of the planning system.

Action has been taken in a multi-pronged manner and at different levels on the above recommendations. An inter-ministerial Committee had been set up under the Chairpersonship of Member Secretary, Planning Commission with Secretaries of the Ministry of Panchayati Raj, Ministry of Tribal Affairs and Ministry of Environment & Forests to work out a mechanism for marketing Minor Forest Produce (MFPs), look at related provisions in the Scheduled Tribas and Other Traditional Forest Dwellers (Recognition of Forest Right) Act, 2006 and to monitor the Integrated Action Plan (IAP) for Selected Tribal and Backward Districts. Further, a mechanism has been put in place to over-ride or modify existing norms/guidelines for implementation of various development schemes in the IAP districts and other identified schemes are monitored intensively so that benefits of major schemes reach these areas.

In order to address the problem of development deficit in these areas and to have quick and tangible results, the Government has also initiated the Integrated Action Plan (IAP) on 25.11.2010 for 60 Selected Tribal and Backward Districts of nine Left Wing Extremist affected States.